

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Barpeta.

Dated Guwahati the 26th August, 2020.

Sub: **Cancellation of casual leave .**

Ref:- Your letter No. DJB/2515/E , dtd. 14.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for for cancellation of casual leave on 17.08.2020 has been granted. Further, you have been granted station leave permission, retrospectively, after flag hoisting on the occasion of Independence Day on 15.08.2020, till the morning of 17.08.2020.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/_____/A, dated 26.8.2020

Copy to :

- ✓ 1. The Project Manager , Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

sd/-